GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3740 TO BE ANSWERED ON 16.07.2019

INCLUSION OF VILLAGES UNDER PMGSY

3740. SHRI SUMEDHANAND SARSWATI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the minimum population of villages or hamlets required for inclusion/coverage under the Pradhan Mantri Gram SadakYojana (PMGSY);
- (b) whether every village or hamlet of the country has been connected with roads;
- (c) if not, the reasons therefor;
- (d) the action plan being worked out to connect these villages or hamlets under the PMGSY;
- (e) whether several villages or hamlets under PMGSY have not been connected with roads;
- (f) if so, the reasons therefor; and
- (g) whether all roads of such villages or hamlets are likely to be constructed under PMGSY and if so, the details thereof?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network with a population of 500 persons and above (Census 2001) in plain areas. In respect of North Eastern States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura) and Hill States (i.e. Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs (MHA) and the erstwhile Planning Commission), the objective is to connect eligible unconnected habitations with a population of 250 persons and

above (Census 2001). In the critical Left Wing Extremism affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population 100 persons and above (2001 census).

(b) to (g): Out of 1, 78, 184 habitations identified for coverage under the PMGSY, as on 30th June, 2019, 4,034 habitations are non-feasible or dropped. The States have further reported that 2,495 habitations are not feasible as of now due to reasons such as forest clearance, land issues and Court cases. Out of the remaining eligible and feasible 1,71,655 habitations 1,66, 209 habitations have been connected through all-weather roads, including 16,086 habitations connected by various State Governments using their own resources. The Government is constantly monitoring the progress of implementation of Scheme to provide all-weather road connectivity to balance eligible and feasible habitations at the earliest.
